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[RAJYA SABHA]

Unstarred Questions

(₹ in lakh)

Date	Price of ATF in Delhi	Decreased/Increased
January 2015	52,423	Decreased
February 2015	46,513	Decreased
March 2015	50,363	Increased
April 2015	49,337	Decreased

(b) and (c) No such analysis has been carried out by the Ministry. Under the existing regulations air fares are not regulated by the Government and airlines are free to fix reasonable charges/fee subject to compliance with Rule 135 of Aircraft Rules, 1937.

Civilian use of drones in the country

1719. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government proposes to allow civilian use of drones in the country;
- (b) if so, the details thereof along with the guidelines issued for the purpose; and
- (c) whether Government has assessed the safety and security issues involved before allowing civilian use of drones, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) As of now, Directorate General of Civil Aviation has restricted civil use of drones, unmanned aircraft systems (UAS) *vide* public notice available in *www.dgca.nic.in* International Civil Aviation Organisation (ICAO) has not issued any Standards and Recommended Practices (SARPs) for operation of civil UAS so far. However, DGCA has initiated the process of framing operational guidelines for civil use of UAS.

Development of Jharsuguda Airport in Odisha

1720.SHRI PYARIMOHAN MOHAPATRA : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the reasons for increase in the estimated cost of development of Jharsuguda Airport in Odisha; and
- (b) the details of the scheduled time of starting construction and completing the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) There is no increase in the estimated cost of ₹ 174.90 crores for development of Jharsuguda Airport in Odisha.